

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH ALLAHABAD.

Original Application No.153 of 1996.

This: the 27th day of August 2002.

CORAM: Hon'ble Mr. Justice R.R.K. Trivedi.V.C.

Hon'ble Maj. Gen. K.K.Srivastava A.M.

K.K.Bajpai, Goods Guard, Hd.Qr./GMC.Kanpur.

Northern Railway, Allahabad Division.

.....Applicant.

Counsel for the applicant: Sri A.P.Srivastava, Adv.

Versus.

1. Union of India, through General Manager, Northern Railway, New Delhi.
2. Divisional Railway Manager, Northern Railway, Allahabad.
3. Sr. Divisional Operating Manager, Northern Railway, Allahabad.
4. Divisional Operating Manager, Northern Railway, Allahabad.
5. Divisional Personnel Officer, Northern Railway, Allahabad.

.....Respondents.

Counsel for the Respondents: Sri A.C.Mishra, Adv.

O\_R\_D\_E\_R (Oral)

(By Hon'ble Mr. Justice R.R.K.Trivedi, V.C.)

By this O.A. under section 19 of Administrative Tribunals Act, 1985, the applicant has challenged the order of punishment dated 22.12.1994 (Annexure A-1) by which he was awarded punishment of reduction in pay from Rs.1560/- to Rs.1460/- for a period of three years with cumulative effect. The appeal was dismissed by order dated 20.4.1995. The charge against the applicant was that he refused to carry out the direction and thus committed misconduct and gross disobedience. In enquiry the charge has been found proved.



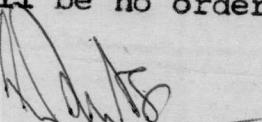
We do not find any good ground for interference with the order.

2. The learned counsel for the applicant has <sup>further</sup> submitted that applicant was kept under suspension for a period of one month, salary of which has not been paid and no direction has been given in the impugned order. In the circumstances, in our opinion, applicant is entitled for relief.

3.

3. The O.A. is disposed of finally with the direction to respondents to pay salary to the applicant for the month he was kept under suspension. The payment shall be made within three months from the date a copy of this order is filed.

4. There will be no order as to costs.



Member (A)



Vice-Chairman

/Anand/